

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O. A. NO. 43/2024/EZ

Akash Kalo ... Applicant

-Versus-

M/s. JSW Bhushan Power and
Steel Limited & Others ... Respondents

I N D E X

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Cuttack
Date : 09.07.2024


ADDL. GOVT. ADVOCATE

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M/s. JSW Bhushan Power and
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**COUNTER AFFIDAVIT OF
RESPONDENT NO.5:**

I, Sri Himanshu Sekhar Sahoo, aged about 58 years, Son of Sri Kailash Chandra Sahoo, at present working as Dy. Director of Horticulture, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby solemnly affirm and state as follows:

1. That, I am working as above and have been arrayed as Respondent No.5 in the Original Application.
2. That, I have gone through the copy of the Original Application as well as the documents annexed thereto and understood the contents thereof. I am otherwise acquainted with the facts of the present case and competent to swear this Affidavit.
3. That, the Applicant has filed the Original Application with a prayer for a direction to the Respondent Nos. 1 and to for relocation within

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Himanshu Sekhar Sahoo

22.07.24

**AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004**

one month of the entire raw iron pond-cum-iron stock yard deposited near the village Bisadihi, Sambalpur to any other non-residential area and further prayed for a direction to the Respondent No.3 to constitute a committee to conduct specific study to determine the damages caused to the underground water, vegetation of the village and the reserve forest and also to take the remedy thereto and action plan to deal with the illegal deposition of raw iron in the pond-cum-iron stock yard. The Applicant has also prayed for a direction to the Respondent Nos.3 to 6 to ensure that no further deposit of raw iron into the pond-cum-iron stock yard at village Bisadihi, Sambalpur.

4. That, the averments made in Paragraphs – 1 to 8 of the Original Application need no reply from this deponent.
5. That, in reply to the averments made in Paragraph – 9 of the Original Application, it is humbly submitted that there was no crops found at the time of visit and could not mention regarding contamination of underground water which needs laboratory testing. It may be done by the State Pollution Control Board.

Pranabendra Sekhar Saha


AMBIKA PRASAD RAY
 NOTARY, CUTTACK TOWN
 REGD. NO-ON-56/2004

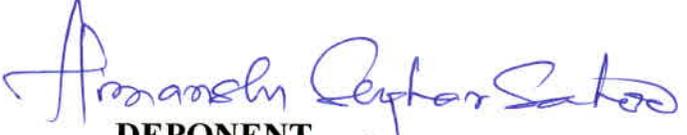
6. That, the averments made in Paragraphs – 10 to 12 of the Original Application need no reply from this deponent.
7. That, in reply to the averments made in Paragraph – 13 of the Original Application, it is humbly submitted that no such crop has been damaged during the visit.
8. That, the averments made in Paragraphs – 14 to 17 of the Original Application need no reply from this deponent.
9. That, the facts stated above are true to the best of my knowledge and belief.

VERIFICATION

I, Sri Himanshu Sekhar Sahoo, aged about 58 years, Son of Sri Kailash Chandra Sahoo, at present working as Dy. Director of Horticulture, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and nothing material has been concealed therefrom. Verified at Cuttack on this the 9th Day of July, 2024.

Identified by


Addl. Govt. Advocate


DEPONENT

9/7/24
By: Director of Horticulture
Sambalpur


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

AFFIDAVIT

I, Sri Himanshu Sekhar Sahoo, aged about 58 years, Son of Sri Kailash Chandra Sahoo, at present working as Dy. Director of Horticulture, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby solemnly affirm and state as follows :

1. That, I have been arrayed as Respondent No.5 in the Original Application.
2. That, the facts stated above are true to the best of my knowledge and based on official records.

Identified by

Himanshu Sekhar Sahoo
DEPONENT 9/7/24
 Deputy Director of
 Horticulture,
 Sambalpur

h
 Addl. Govt. Advocate

CERTIFICATE

Certified that Cartridge papers are not available.

Cuttack

Date : 09.07.2024

h
ADDL. GOVT. ADVOCATE

H. S. Sahoo
 The above named deponent being identified by *S. P. Saha* Adv solemnly affirm and states before me that the contents of this *affidavit* are true to the best of his/her/their knowledge and belief.

S. P. Saha
AMBIKA PRASAD RAY
 NOTARY, CUTTACK TOWN
 Regd. No.-ON-56/2804

